

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:105
ANSWERED ON:02.07.2009
DETAILS OF AIR FARE STRUCTURE
Sugavanam Shri E.G.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware that many of the airlines in the country are not showing the various components of their air fares in their advertisements and websites thereby giving deceptive picture to the consumers;
- (b) if so, the details thereof;
- (c) whether the Government has issued any directions to the airlines to make it mandatory for showing the details of fare structure including taxes, etc., transparent;
- (d) if so, the details along with the compliance of the airlines thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) to (e):- Yes, Sir. It had come to the notice of the Government that many airlines were giving deceptive advertisements regarding fares. In order to rectify the situation, Rule 135 of Aircraft Rules, 1937 has been amended wherein airlines shall display tariff in a conspicuous manner to show the total amount payable by a passenger and a complete break-up of the total amount, indicating the fare, tax, fees or any other charge, if any, separately.

All the Scheduled airlines have been directed to comply.